


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/8/ (IB)/2017
NAME OF THE PETITIONER(S) : R. SENTHIL KUMAR
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Archana Rao Sai Vihari	Respondent	
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ORDER

Counsel for petitioner called but absent. Counsel for respondent present and submitted that the Hon'ble High Court of Madras has appointed an Official Liquidator in another matter where the same respondent is a party. She sought time for filing copy of the said order. Meanwhile the Registry is directed to send notice to the petitioner for their presence. Put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)